

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF THREENOTFIVE VENTURES PRIVATE LIMITED		
1.	Name of corporate person	THREENOTFIVE VENTURES PRIVATE LIMITED
2.	Date of incorporation of corporate person	20/01/2023
3.	Authority under which corporate person is incorporated	Registrar of Companies, Pune
4.	Corporate Identity Number of corporate person	U72900PN2023PTC218169
5.	Address of the Registered Office of corporate person	T2, 2301, Blue Ridge Hinjawadi, Pune, Maharashtra - 411057
6.	Liquidation Commencement Date of corporate person	18/03/2024
7.	Name, address, email address, telephone number and the registration number of the liquidator	Decode Resolvency International Private Limited <u>Address:</u> 1101, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai – 400021 <u>Email:</u> liquidation.tvpl@decoderesolvency.com <u>Telephone:</u> +91 22 43456200 <u>Registration No.:</u> IBB/IPE-0091/IPA-3/2022-23/50006
8.	Last date for submission of claims	Wednesday, 17 April 2024
Notice is hereby given that Threenotfive Ventures Private Limited has commenced Voluntary Liquidation on Monday, March 18, 2024. The stakeholders of Threenotfive Ventures Private Limited are hereby called upon to submit a proof of their claims, on or before Wednesday, 17 April 2024 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. For and on behalf of, Decode Resolvency International Private Limited Voluntary Liquidator in the matter of Threenotfive Ventures Private Limited Registered Office: 1101, Dalamal Towers, Nariman Point, Mumbai - 400021 IBB Registration No.: IBB/IPE-0091/IPA-3/2022-23/50006 AFA Validity: November 28, 2024 Sd/- Satish Arora Authorised Signatory IBB Registration No. IBB/IPA-001/IP-P01567/2018-2019/12436 AFA Validity: October 22, 2024 Date: March 19, 2024 Place: Mumbai Wholetime Director, Decode Resolvency International Private Limited		

Size: 8 x 12 cm
 19th March 2024
 For 20th March 2024